

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 146 of 2017

Dated: 27th February, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Rajasthan Renewable Energy Corporation Ltd.

.... Appellant(s)

Vs.

M/s. Shree Cement Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Susan Mathew
Mr. Anish Kumar

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Neha Garg for R-1, 3 & 4

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Mr. Pallav Mongia
Ms. Sakshi Sharma for R-5

Mr. R.K. Mehta
Ms. Himanshi Andley for R-8

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **05.04.2019.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

Js/pk